

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.3118
ANSWERED ON 21.12.2023**

PERSONS DISPLACED DUE TO SETTING UP OF POWER PROJECTS

3118. SHRI CHANDRA PRAKASH CHOUDHARY:

**Will the Minister of POWER
be pleased to state:**

(a) the number of persons that have been displaced due to the setting up of various power projects particularly Chandrapur Thermal Power Station (CTPS) and Bokaro Thermal Power Station (BTPS) in the region of Jharkhand since the enactment of Damodar Valley Corporation Act, 1948;

(b) the measures being taken by the Government to ensure adequate and proper rehabilitation of affected persons and the number of displaced persons who have been provided alternate accommodation facilities under the Right of Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 and any other laws, project-wise;

(c) the number of displaced people who have been given employment under the Government policy, schemes and any other law in Jharkhand, project-wise; and

(d) the number of displaced persons who have been given compensation in lieu of land acquisition in Jharkhand, project-wise?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): Project-wise details of the persons affected due to the setting up of various power projects, particularly CTPS & BTPS of Damodar Valley Corporation (DVC), in Jharkhand region are as under:

Project Name	Chandrapur TPS*	Bokaro TPS*	Koderma TPS*	Tilaiya HEP**	Maithon HEP**	Panchet HEP**
Total number of persons affected	829	1697	7410	16120	28030	41461

***TPS -Thermal Power Station; **HEP – Hydro Electric Project**

(b) : All the land parcels acquired for setting up of various power projects of DVC in the region of Jharkhand were acquired under the provision of the Land Acquisition Act 1894. Land acquisition and rehabilitation for projects namely BTPS, CTPS, Tilaiya Hydro Electric Project, Maithon Hydro Electric Project and Panchet Hydro Electric Project were completed by the year 1963 and for KTPS project, the land acquisition and rehabilitation were completed before the year 2013. DVC had provided compensation or alternate land as per the option availed by the affected families. Details of the affected families who opted for the alternate land, are as under:

Project Name	Bokaro TPS	Chandrapur TPS	Koderma TPS	Tilaiya HEP	Maithon HEP	Panchet HEP
Number of affected families	371	480	Not Applicable***	2691	5211	10339
Number of affected families who opted for alternate land	35	NIL	Not Applicable***	1001	57	NIL

***All 7410 persons belonging to the affected families at KTPS opted for cash compensation.

(c) : The details of employment given by DVC, project-wise, are as under:

Description	Chandrapur TPS	Bokaro TPS	Koderma TPS	Tilaiya HEP	Maithon HEP	Panchet HEP
Number of affected persons given employment	152	133	Not Applicable***	12	194	90

***All 7410 persons belonging to the affected families at KTPS opted for Cash Compensation

(d) : The compensation was provided family wise in respect of the projects namely BTPS, CTPS, Tilaiya HEP, Maithon HEP and Panchet HEP. In case of KTPS, the compensation was provided to the individuals. The details of number of families, who have been given compensation *in lieu* of land acquisition, project-wise, are as under:

Description	Chandrapur TPS	Bokaro TPS	Koderma TPS	Tilaiya HEP	Maithon HEP	Panchet HEP
Total no. of families accepted Land for Land	NIL	35	Not Applicable	1001	57	NIL
Total no. of families accepted cash compensation	480	336	7410****	1683	5154	10339

****All 7410 persons belonging to the affected families at KTPS opted for cash compensation.
